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Title: Presentation of 118th and 119th Reports of the Standing Committee on Personnel, Public Grievances and Law and Justice

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): Sir, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:

- (1) 118th Report on the Subject 'Review of Guardianship and Adoption Laws'.
 - (2) 119th Report of the Action taken on One Hundred Eleventh Report of the Committee on 'Strengthening of grievance redressal mechanism of Government of India'.
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